Code of Criminal [18 APRIL 1955] (Amendment) Bill, 5041 Procedure

THE VICE-CHAIRMAN (SHRI V. K. DHAGE): Mr. Tamta, you may continue on the next day. There is a message to be read.

MESSAGE FROM THE LOK SABHA.

Тис FINANCE COMMISSION (MISCEL-LANEOUS PROVISIONS) AMENDMENT BILL 1955.

SECRETARY: Sir, I have to report to House the following message the received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provi-

5042 1954

Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha at its sitting held on the 16th April, 1955, agreed without any amendment to the Finance Commission (Miscellaneous Provisions) Amendment Bill 1955, which was passed by Rajya Sabha at its sitting held on the 29th March, 1955."

THE VICE-CHAIRMAN (SHRI V. K. DWAGE): The House stands adjourned till eleven o'clock tomorrow morning.

> The House then adjourned at five of the clock till eleven of the clock on Fuesday, the